

IN THE HIGH COURT OF JUDICATURE AT PATNA
TENDER NOTICE – 04 / 2018-19 (PURCHASE CELL)

Sealed quotation is invited from bonafide and reputed firms/suppliers/authorized dealers for supply and installation of 35 pieces "Executive Chairs" (Medium & High back) in the Judges Library for use of Hon'ble Judges of this Court .

The firms/suppliers/authorised dealers should also have financial capacity to execute the orders for supply/installation of the articles in time.

The tender must reach to this Court within two weeks from the date of display. This advertisement can also be downloaded from the website of the Patna High Court: - <http://patnahighcourt.gov.in>.

Terms and Conditions:-

1. The article should be in good condition.
2. The rate quoted in tender should be exclusive of GST.
3. No advance payment shall be made.
4. The firms shall submit their bill in triplicate at the time of supply of the articles.
5. The Court reserves the right to accept or reject any or all quotations.
6. Payment will be made through Bank Draft, not in Cash, after delivery and inspection of the goods. In case any defect is found in any of the material, the firm concerned shall replace it immediately free of cost.


Registrar (Establishment)
Patna High Court